

In the Central Administrative Tribunal, Allahabad Bench

ORDER SHEET R.A. 70/04

Application No. 1263

of 200 1999

Applicant (s) U.O. 9 & others

Respondent (s) Bachan pal

Advocate for Applicant (s)

Advocate for Respondent (s)

Sri A.K. Gaur

Rev Appn. No. 70/04

Notes of the
Registry

Order of the
Tribunal

O.A.

R.A. 70/04 was
been filed on
behalf of U.O.
through Sri A.
K. Gaur Adv.
M.A. 3107/04 &
3108/04 have
also been filed
along with R.A.
to condone the
delay & stay the
operation of
the order dated
9-2-04 passed by
H.M. S.R. Singh, VC
& H.M. D.R. Tewari,
A.M., respectively.
R.A. submitted
under circulation
rules.

due
31/8/04

6.8.04

Hon. Mr. Justice S.R. Singh, VC
Hon. Mr. D.R. Tewari, A.M.

List this review application
in Court on 9.8.04.

A.M.

VC

9.8.04

Hon. Mr. Justice S.R. Singh, V.C.
Hon. Mr. D.R. Tiwari, A.M.

Sri A.K. Gaur, learned Counsel
for the review applicant seeking
review has sent illness slip. The
Case is adjourned for the day.
List on 31.8.04.

A.M.

V.C.

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Notes of the Registry	Order of the Tribunal
judgement. Kept on record. <u>Q</u> 02-9-04	<u>31-8-04</u> Hon Mr Justice S.R. Singh, VC Hon Mr <u>D.R. Tiwari</u> AM Heard Sri S.K. Pandey brief holder of Sri Atk Gaur learned counsel for the applicant. Order dictated separately. <u>N. K. Singh</u> AM <u>VC</u> VC M